

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :28/11/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/35327/2024 BLAPL/11957/2024	KRUPA @ KRUPA SINDHU SAHOO VS STATE OF ODISHA	DILLIP KUMAR RAY VS	BASUDEVPUR /670 /2024 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001037/2024
2	D-BLAPL/35326/2024 BLAPL/11958/2024	MUNA SAHOO VS STATE OF ODISHA	DILLIP KUMAR RAY VS	BASUDEVPUR /670 /2024 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001037/2024
3	D-BLAPL/35357/2024 BLAPL/11959/2024	JAGABANDHU CHANDAL VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	KUNDRA /103 /2022 A.D.J.,JEYPORE(Koraput) CT/0000003/2023
4	D-BLAPL/35216/2024 BLAPL/11960/2024	KANHEI MUKHI VS STATE OF ODISHA	BAISHNAB CHARAN PATRA VS	ANGUL TOWN /666 /2024 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0001295/2024
5	D-BLAPL/35022/2024 BLAPL/11961/2024	SUJAN DEHURY VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /471 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001052/2024
6	D-BLAPL/34951/2024 BLAPL/11962/2024	BABA RAMA SARAN DASH@RAMA SARAN DAS VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	PARLAKHEMUNDI /169 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gaj Spl/0000020/2024
7	D-BLAPL/34845/2024 BLAPL/11963/2024	RANJAN PRADHAN VS STATE OF ODISHA	KISHORE KUMAR NAIK VS	HEMGIR /325 /2024 JMFC, HEMGIR(Sundargarh) GR/0000319/2024
8	D-BLAPL/35500/2024 BLAPL/11964/2024	SURESH KUMAR PANIGRAHI VS STATE OF ODISHA(VIG.)	HIMANSHU SEKHAR MISHRA VS	SAMBALPUR VIGILANCE /27 /2024 SPECIAL JUDGE,BALANGIR(Balangir) GR/0000018/2024
9	D-BLAPL/35607/2024 BLAPL/11965/2024	KUNA SAHOO VS STATE OF ODISHA	DILLIP KUMAR RAY VS	BASUDEVPUR /670 /2024 J.M.F.C.,BASUDEVPUR(Bhadrak) GR/0001037/2024
10	D-BLAPL/35711/2024 BLAPL/11966/2024	SHIVAJI MOHANTY @ SIBAJI MOHANTY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000111/2024
11	D-BLAPL/35698/2024 BLAPL/11967/2024	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	NAYAPALLI P.S. /390 /2023 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000836/2023

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12	D-BLAPL/35689/2024 BLAPL/11968/2024	DEEPAK KUMAR NAYAK VS STATE OF ODISHA	SITIKANT MISHRA VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000111/2024
13	D-BLAPL/35697/2024 BLAPL/11969/2024	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	AIR FIELD P.S. /294 /2023 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000907/2023
14	D-BLAPL/35696/2024 BLAPL/11970/2024	DEBASIS BARIK @ DEBU VS STATE OF ODISHA	RONALISHA PRADHAN VS	NAYAPALLI P.S. /75 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000171/2024
15	D-BLAPL/35641/2024 BLAPL/11971/2024	TAPAS RANJAN DAS VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /148 /2024 J.M.F.C.,BEGUNIA(Khordha) GR/0000144/2024
16	D-BLAPL/35256/2024 BLAPL/11972/2024	RAMESH NAYAK @ RAMESH KUMAR NAYAK VS STATE OF ODISHA	VIVEKANANDA JENA VS	SORO /661 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000989/2024
17	D-BLAPL/35637/2024 BLAPL/11973/2024	SANJUTAN MAJHI @ SANJU MAJHI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KISINDA /55 /2023 ADDL.SESIONS JUDGE CUM SPL JUDGE ST/0000083/2023
18	D-BLAPL/33472/2024 BLAPL/11974/2024	HARIHAR PAHANA @ HARIHAR @ HARIA PAHANA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KRUSHNA PRASAD /109 /2024 SPECIAL JUDGE, PURI(Puri) TR/0000059/2024
19	D-BLAPL/35552/2024 BLAPL/11975/2024	RUSHABHA RANA @ RISHAB RANA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	SINDHIKELA PS /309 /2024 CIVIL JUDGE (JD) CUM JMFC, BANGOM GR/0000467/2024
20	D-BLAPL/35374/2024 BLAPL/11976/2024	SANADA PARIDA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	GONDIA /303 /2024 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000044/2024
21	D-BLAPL/35285/2024 BLAPL/11977/2024	HADIA @ HIRASUNDAR MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR PATTANAIK (A) VS	DHENKANAL SADAR /777 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001373/2024
22	D-BLAPL/34968/2024 BLAPL/11978/2024	NIRANJAN DAS @ NIRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	GONDIA /37 /2024 C.J.M.,DHENKANAL(Dhenkanal) CT/0000169/2024
23	D-BLAPL/35687/2024	P.MOHAN	SUNIL KUMAR PALAI	GOLANTHARA (BERHAMPUR) /276 /2024

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	BLAPL/11979/2024	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G ST/0000445/2024
24	D-BLAPL/35659/2024 BLAPL/11980/2024	BALIA BEHERA @ LOKANATH BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /170 /2024 J.M.F.C.,KHURDA(Khordha) GR/0000738/2024
25	D-BLAPL/35438/2024 BLAPL/11981/2024	LALTU PALAI @ SATYABRATA PALAI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	AUL /517 /2024 DIST.&SESSIONS JUDGE,KENDRAPARA ST/0000224/2024
26	D-BLAPL/35276/2024 BLAPL/11982/2024	KUNAL BEHERA VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	MOHANA /198 /2024 J.M.F.C.,MOHANA(Gajapati) GR/0000294/2024
27	D-BLAPL/35588/2024 BLAPL/11983/2024	NIRAJ AGARWAL VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	BRAHMANITARANG /88 /2023 ASST. SESSIONS JUDGE,ROURKELA(Su ST/0000197/2023
28	D-BLAPL/35599/2024 BLAPL/11984/2024	BIBHU JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /870 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0002050/2024
29	D-BLAPL/35031/2024 BLAPL/11985/2024	DEEPAN NAIK VS STATE OF ODISHA	SOUENDRA PATTANAIAK VS	SUNDARGARH SADAR /2 /2023 DISTRICT & SESSIONS JUDGE,SUNDER ST/0000174/2023
30	D-BLAPL/35417/2024 BLAPL/11986/2024	MUNA @ ASISH MOHARANA @ ASHISH VS STATE OF ODISHA	DEVASHIS PANDA VS	DHENKANAL SADAR /777 /2024 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0001373/2024
31	D-BLAPL/35656/2024 BLAPL/11987/2024	BHAKTA RAM RUNGUDA @ KANHU VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /181 /2024 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000094/2024
32	D-BLAPL/35671/2024 BLAPL/11988/2024	FAKIRA RANA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	KHAPRAKHOL /183 /2024 SPL.JUDGE PATNAGARH(Balangir) Spl/0000029/2024
33	D-BLAPL/35436/2024 BLAPL/11989/2024	SIBA MANIA VS STATE OF ODISHA	DEVASHIS PANDA VS	BEGUNIA P.S. /84 /2023 2ND A.D.J.,KHURDA(Khordha) ST/0000106/2023
34	D-BLAPL/35513/2024 BLAPL/11990/2024	GANGA @JANGA MURMU VS	SOUBHAGYA KUMAR DASH VS	GHASIPURA /352 /2024 NYAYADHIKARI,GHASIPURA(Kendujha

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35	D-BLAPL/35554/2024 BLAPL/11991/2024	STATE OF ODISHA SUJIT MAJHI VS	SOUMYA RANJAN DAS VS	GR/0000679/2024 LEPHRIPADA /82 /2023 A.D.J.,SUNDARGARH(Sundargarh) ST/0000013/2024
36	D-BLAPL/35281/2024 BLAPL/11992/2024	STATE OF ODISHA HALADHAR CHAULIA VS	JUGALA KISHORE PANDA VS	/ /0 SPECIAL JUDGE,SONEPUR(Sonepur) SPL. 2(a)C.C./0000026/2024
37	D-BLAPL/35282/2024 BLAPL/11993/2024	STATE OF ODISHA PINTU ROY VS	JUGALA KISHORE PANDA VS	CHITRAKONDA /83 /2022 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000110/2022
38	D-BLAPL/35730/2024 BLAPL/11994/2024	STATE OF ODISHA CHAITANYA MALLICK VS	PRABHAS CHANDRA PANDA VS	ADVA /142 /2023 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000020/2024
39	D-BLAPL/33769/2024 BLAPL/11995/2024	STATE OF ODISHA SOUMYARANJAN SAHOO @ SOUMYA RANJAN SAHOO VS	BIKRAM KESHARI RAJ VS	KHURDA MODEL /400 /2024 S.D.J.M.,KHURDA(Khordha) GR/0000899/2024
40	D-BLAPL/35353/2024 BLAPL/11996/2024	STATE OF ODISHA ASALI PRADHAN @ ASIL PRADHAN @ CHIKU VS	BIKASH CHANDRA PARIJA VS	NIALI /324 /2024 J.M.F.C.,NIALI(Cuttack) GR/0000300/2024
41	D-BLAPL/35709/2024 BLAPL/11997/2024	STATE OF ODISHA RAKESH PRADHAN VS	MANOJ KUMAR PATI VS	BOLANGIR SADAR /398 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001951/2024
42	D-BLAPL/35675/2024 BLAPL/11998/2024	STATE OF ODISHA HARISH CHANDRA PURTY @ HARISH PURTY VS	TARA PRASAD MOHAPATRA VS	GHAGARBEDA /70 /2022 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000133/2022
43	D-BLAPL/35708/2024 BLAPL/11999/2024	STATE OF ODISHA GANESH TURUK VS	DIPTI RANJAN BHOKTA VS	KORAPUT SADAR /157 /2024 S.D.J.M.,KORAPUT(Koraput) GR/0000808/2024
44	D-BLAPL/35676/2024 BLAPL/12000/2024	STATE OF ODISHA BABULI @ PRAKASH BHOI VS	TARA PRASAD MOHAPATRA VS	CHANDANPUR /15 /2024 NYAYADHIKARI,PURI(Puri) GR/0000020/2024
45	D-BLAPL/35692/2024 BLAPL/12001/2024	STATE OF ODISHA DEBASIS BARIK @ DEBU VS	RONALISHA PRADHAN VS	LINGARAJ P.S. /132 /2024 J.M.F.C.,BHUBANESWAR(Khordha) CT/0000424/2024

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46	D-BLAPL/35574/2024 BLAPL/12002/2024	RAHUL DAS PANKA @ RAHUL DAS PANIKA VS STATE OF ODISHA	JULU KHANSAMA VS	BRAJARAJNAGAR /416 /2020 DISTRICT AND SESSIONS JUDGE,JHAR CT/0000014/2021
47	D-BLAPL/35731/2024 BLAPL/12003/2024	BISWA BIJAYA SINGH VS STATE OF ODISHA	SATYABRATA DASH VS	NAYAPALLI P.S. /170 /2024 J.M.F.C. (III) BHUBANESWAR(Khordha) CT/0000390/2024
48	D-BLAPL/35719/2024 BLAPL/12004/2024	BALABANTA KATA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BODEN /79 /2024 DIST.& SESSIONS JUDGE,NAWAPARA(D ST/0000059/2024
49	D-CMP/44824/2024 CMP/1369/2024	PANCHANAN DAS VS SOMANATH JENA	ALOK KUMAR MOHANTY VS	// CIVIL JUDGE (SD),NILAGIRI(Baleshwar) CS/0000294/2021
50	D-CMP/47992/2024 CMP/1370/2024	UMESH CHANDRA PANDA VS SUKANTA PANDA @ MANTU	SANATAN DAS VS	// CIVIL JUDGE (SD),1ST COURT,CUTTAC TS/0000126/1986
51	D-CMP/49493/2024 CMP/1371/2024	BIJAYA KUMAR @ CHANDRA TRIPATHY VS AJIT KUMAR TRIPATHY	GYANENDRA CHANDRA SWAIN VS	// A.D.J.,ASKA(Ganjam) RFA/0000009/2022
52	D-CMP/49292/2024 CMP/1372/2024	GYANENDRANATH DAS VS BIDYADHAR SAHOO	DILLIP KUMAR PRADHAN VS	// CIVIL JUDGE SENIOR DIVISION,RANPU CS/0000123/2021
53	D-CMP/49460/2024 CMP/1373/2024	AMULYA KUMAR SETHI VS NITYANANADA SETHI	SIVA SANKAR CHAINI VS	// ADDL CIVIL JUDGE (SD), BHADRAK(BH CMA/0000005/2024
54	D-CMP/49478/2024 CMP/1374/2024	PRAVEEN CHANDRA BHANJDEO VS PRATIVA MANJARI DEVI	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (SD),BARIPADA(Mayurbha CS/0000291/2023
55	D-CMP/49500/2024 CMP/1375/2024	GYANA RANJAN SAHOO VS LALITA NAYAK	ABHISEK KEJARIWAL VS	// CIVIL JUDGE (SD),2ND COURT,CUTTAC CS/0000086/2009
56	D-CMP/49298/2024 CMP/1376/2024	SARBESWAR GURU VS RUNI GHOSH	SUSANTA KUMAR DASH VS	// CIVIL JUDGE (SD),NAWAPARA(Nuapada CS/0000035/2023
57	D-CMP/48177/2024	T.JITESH KUMAR PATRO	PRATYUSHA NAIDU	//

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	CMP/1377/2024	VS STATE OF ODISHA	VS	CIVIL JUDGE (SD),KODALA(Ganjam) IA/0000008/2022
58	D-CONTC/43103/2024 CONTC/7905/2024	GADADHAR SAHOO VS DEEPAK DAS, O.A.S.	ACHYUTANANDA PATNAIK VS	// 0 //
59	D-CONTC/45628/2024 CONTC/7906/2024	BIDYADHAR PRADHAN VS SHALINI PANDIT, IAS	ADV VS	// 0 //
60	D-CONTC/49273/2024 CONTC/7907/2024	PARAMESWAR PANDA VS SALINI PANDIT, IAS	ADV. VS	// 0 //
61	D-CONTC/49275/2024 CONTC/7908/2024	BINAYA KRUSHNA BEHERA VS SALINI PANDIT, IAS	ADV. VS	// 0 //
62	D-CONTC/49278/2024 CONTC/7909/2024	RAJKISHORE DAS VS SALINI PANDIT, IAS	ADV. VS	// 0 //
63	D-CONTC/49281/2024 CONTC/7910/2024	SISIR KUMAR SATAPATHY VS SALINI PANDIT, IAS	ADV. VS	// 0 //
64	D-CONTC/49284/2024 CONTC/7911/2024	KRUTIBAS SAHOO VS SALINI PANDIT, IAS	ADV. VS	// 0 //
65	D-CONTC/49317/2024 CONTC/7912/2024	SABITA ROUT VS DILLIP ROUTrail, IAS	PRASANTA KUMAR SATAPATHY VS	// 0 //
66	D-CONTC/49319/2024 CONTC/7913/2024	HARICHANDAN NAYAK VS DILLIP ROUTrail, IAS	PRASANTA KUMAR SATAPATHY VS	// 0 //
67	D-CONTC/49320/2024 CONTC/7914/2024	DEEPAK KUMAR NAYAK VS DILLIP ROUTrail, IAS	PRASANTA KUMAR SATAPATHY VS	// 0 //
68	D-CONTC/49321/2024 CONTC/7915/2024	BARENDRA KUMAR SAHOO VS	PRASANTA KUMAR SATAPATHY VS	// 0

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69	D-CONTC/49322/2024 CONTC/7916/2024	DILLIP ROUTRAY, IAS KABITA SUNDARI MALLICK VS DILLIP ROUTRAI, IAS	PRASANTA KUMAR SATAPATHY VS	// // ()
70	D-CONTC/49326/2024 CONTC/7917/2024	DURYODHAN MOHANTY VS KAILASH CHANDRA NAYAK, DISTRICT REGISTRAR,PURI	ADV VS	// ()
71	D-CONTC/49339/2024 CONTC/7918/2024	GOURI MOHANTY VS YOGESH BAHADUR KHURANIA, I.P.S	ADV. VS	// ()
72	D-CONTC/49364/2024 CONTC/7919/2024	PRAFULLA KUMAR TRIPATHY VS DILLIP KUMAR ROUTRAY, COLLECTOR AND D.M,BHADRAK	ADV. VS	// ()
73	D-CONTC/46850/2024 CONTC/7920/2024	SARATA KUMAR DWIBEDI VS NIBEDITA PANI, DEO, JAJPUR	NIRANJAN PANDA VS	// ()
74	D-CONTC/47517/2024 CONTC/7921/2024	BIJAYA KUMAR JENA VS ASHISH THAKARE, IAS	ACHYUTANANDA PATTANAIAK VS	// ()
75	D-CONTC/47519/2024 CONTC/7922/2024	BIJAYA KUMAR JENA VS ASHISH THAKARE, IAS	ACHYUTANANDA PATTANAIAK VS	// ()
76	D-CONTC/48035/2024 CONTC/7923/2024	SUSHILA GIRI VS ASWATHY S., IAS	ADV. VS	// ()
77	D-CONTC/49019/2024 CONTC/7924/2024	PRATAP KUMAR MOHANTY VS PROF. DR. SABITA ACHARYA, V.C, UTKAL UNIVERSITY	ADV VS	// ()
78	D-CONTC/49156/2024 CONTC/7925/2024	NIRUPAMA PALEI VS DINAMANI NAYAK, OAS(SB)	ADV. VS	// ()
79	D-CONTC/45007/2024 CONTC/7926/2024	KANTHAMANI BISWAL VS SHALINI PANDIT, I.A.S,	ADV. VS	// ()

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80	D-CONTC/45012/2024 CONTC/7927/2024	SALITA PATRA VS SHALINI PANDIT, I.A.S,	ADV. VS	// 0 //
81	D-CONTC/49369/2024 CONTC/7928/2024	PRATIMA BHUYAN VS DIBYA JYOTI PARIDA, I.A.S,	ADV. VS	// 0 //
82	D-CONTC/49403/2024 CONTC/7929/2024	ANTARJYAMI MAHARANA VS ARAVIND AGRAWAL, COMMNR CUM SECY. HIGHER EDUCATION DEPT.	SANDHYARANI PANI VS	// 0 //
83	D-CONTC/49416/2024 CONTC/7930/2024	SURJYANARAYAN PANDA VS ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT.	SANDHYARANI PANI VS	// 0 //
84	D-CONTC/49417/2024 CONTC/7931/2024	SACHIN SHARMA @ SACHIN SARMA VS DHRUBA CHARAN BEHERA, D.E.O, BALANGIR	SWAPNIL ROY VS	// 0 //
85	D-CONTC/49579/2024 CONTC/7932/2024	BUDHUA LAKRA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
86	D-CONTC/49631/2024 CONTC/7933/2024	ASHOK KUMAR SAHOO VS ANU GARG, IAS	ADV. VS	// 0 //
87	D-CONTC/45932/2024 CONTC/7934/2024	RAJANIKANTA PANI VS BIJAYA KUMAR MOHAPATRA, DIRECTOR, HEALTH SERVICES, ODISHA	ADV. VS	// 0 //
88	D-CONTC/48676/2024 CONTC/7935/2024	PRAFULLA CHANDRA PANDA VS SIBALAL SAHOO, EXECUTIVE ENGINEER, R AND B DIVISION, KHORDHA	ADV. VS	// 0 //
89	D-CONTC/49633/2024 CONTC/7936/2024	NIRANJAN DAS VS ANU GARG, IAS	ADV. VS	// 0 //
90	D-CONTC/49635/2024 CONTC/7937/2024	PRADEEP KUMAR ROUT VS ANU GARG, IAS	ADV. VS	// 0 //
91	D-CONTC/49637/2024	MANAS RANJAN SWAIN	ADV.	//

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	CONTC/7938/2024	VS ANU GARG, IAS	VS	0 //
92	D-CONTC/49640/2024 CONTC/7939/2024	SATYABATI NAYAK VS ANU GARG, IAS	ADV. VS	// 0 //
93	D-CONTC/49642/2024 CONTC/7940/2024	NIKHILA KUMAR PANDA VS ANU GARG, IAS	ADV. VS	// 0 //
94	D-CONTC/49639/2024 CONTC/7941/2024	BIJAN KUMAR MOHANTY VS ANU GARG, IAS	ADV. VS	// 0 //
95	D-CONTC/49645/2024 CONTC/7942/2024	BHIKARI CHARAN LENKA VS ANU GARG, IAS	ADV. VS	// 0 //
96	D-CONTC/49648/2024 CONTC/7943/2024	DHANANJAY DAS VS ANU GARG, IAS	ADV. VS	// 0 //
97	D-CONTC/49652/2024 CONTC/7944/2024	SUKANTA KUMAR MAHAUTY VS SUSHANTA KUMAR CHOPVAR, DEO, KALAHANDI	ADV. VS	// 0 //
98	D-CONTC/46400/2024 CONTC/7945/2024	PRADIP KUMAR MAHANA VS ARAVIND AGRAWAL, I.A.S,	ADV. VS	// 0 //
99	D-CONTC/47727/2024 CONTC/7946/2024	MANAS KUMAR BEHERA VS DILIP KUMAR MAJHI, TAHASILDAR, PIPILI	ADV. VS	// 0 //
100	D-CONTC/48197/2024 CONTC/7947/2024	AMBIKA MAHANANDIA VS KARTIKEYA GOEL, COLLECTOR, RAYAGADA	ADV. VS	// 0 //
101	D-CONTC/48201/2024 CONTC/7948/2024	ARABINDA PRADHAN VS SANGRAM KESHARI MOHAPATRA, DIRECTOR,TEACHER EDUCATION AND SCERT, ODISHA	KIRTAN DANG VS	// 0 //
102	D-CONTC/49488/2024 CONTC/7949/2024	DEEPAK KUMAR SWAIN VS	NIROD KUMAR SAHU VS	// 0

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103	D-CRLA/33723/2024 CRLA/1205/2024	SHALINI PANDIT, IAS MANAS MISHRA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// BOLANGIR TOWN /67 /2022 SPECIAL JUDGE,BALANGIR(Balangir) SC/0000033/2023
104	D-CRLA/34034/2024 CRLA/1206/2024	ROHIT MALLICK VS STATE OF ODISHA	PULAKESH MOHANTY VS	HARABHANGA /41 /2022 A.D.J.,BOUDH(Baudh) ST/0000075/2022
105	D-CRLA/35242/2024 CRLA/1207/2024	BIBHUTI ROUT@SIRIA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	BANKI /197 /2016 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000068/2016
106	D-CRLA/35455/2024 CRLA/1208/2024	JAGANNATH SAMANT VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	VIGILANCE PS (BERHAMPUR) /21 /2001 SPL.JUDGE VIGILANCE,BERHAMPUR(C TR/0000006/2005
107	D-CRLA/35710/2024 CRLA/1209/2024	TRILOCHAN BARIK VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	ASKA /57 /2017 ADHOC ADDL.DIST. AND SESSIONS JU TR/0000167/2022
108	D-CRLLP/35446/2024 CRLLP/58/2024	STATE OF ODISHA VS CHAKRA BAGHA	UDIT RANJAN JENA, A.G.A. VS	SPL.TASK FORCE /10 /2014 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000002/2015
109	D-CRLMA/34343/2024 CRLMA/204/2024	RANJIT DAS VS STATE OF ODISHA	GAGAN BIHARI KHATUA VS	RAJKANIKA /50 /2024 J.M.F.C,AUL(Kendrapara) GR/0000118/2024
110	D-CRLMC/32885/2024 CRLMC/4471/2024	CHIRANJIBI SAHU VS STATE OF ODISHA	SULOCHANA PATRO VS	SURADA /415 /2021 J.M.F.C.-CIVIL JUDGE (JD),SORODA(Gar ICC/0000004/2020
111	D-CRLMC/33854/2024 CRLMC/4472/2024	NANA@SK SADIK QUADRI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /35 /2019 J.M.F.C,CHANDABALI(Bhadrak) GR/0000085/2019
112	D-CRLMC/33999/2024 CRLMC/4473/2024	PRABEER KUMAR RATHA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SALIPUR /71 /2017 A.D.J. SALIPUR(Cuttack) ST/0000004/2022
113	D-CRLMC/34016/2024 CRLMC/4474/2024	THE SAMBAD, SAMBALPUR VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	DHANUPALI /403 /2024 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0002325/2024

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114	D-CRLMC/34028/2024 CRLMC/4475/2024	HAPI@BICHITRA MALIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	RAJNAGAR /90 /2022 C.J.M.,KENDRAPARA(Kendrapara) ST/0000062/2023
115	D-CRLMC/35348/2024 CRLMC/4476/2024	BULU@LAXMI NARAYAN SAMAL VS STATE OF ODISHA	ANIRUDHA DAS VS	SAMBALPUR TOWN /287 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001962/2023
116	D-CRLMC/34087/2024 CRLMC/4477/2024	OMPRAKASH KEDIA VS STATE OF ODISHA (HOME)	SIDHESWAR MALLIK VS	//0 S.D.J.M.,BIRAMAHAARAJPUR(Sonepur) 2(C)CC/0000002/2015
117	D-CRLMC/35356/2024 CRLMC/4478/2024	BULU@LAXMI NARAYAN SAMAL VS STATE OF ODISHA	ANIRUDHA DAS VS	KHETRARAJPUR /210 /2023 S.D.J.M.,SAMBALPUR(Sambalpur) GR/0001896/2023
118	D-CRLMC/35364/2024 CRLMC/4479/2024	TAPAS KUMAR AICH VS SASHMITA DAS	AMULYA RATNA PANDA VS	//0 J.M.F.C.,BARIPADA(Mayurbhanj) ICC/0000019/2021
119	D-CRLMC/34690/2024 CRLMC/4480/2024	PUSPALATA MISHRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MAHILA (BERHAMPUR) /63 /2018 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001591/2018
120	D-CRLMC/35370/2024 CRLMC/4481/2024	SADASIVA NAYAK@SADA NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /198 /2023 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH ICC/0000010/2024
121	D-CRLMC/35382/2024 CRLMC/4482/2024	BIKASH PATRA@BIKASH CHANDRA PATRA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BONTH /45 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0000622/2024
122	D-CRLMC/35383/2024 CRLMC/4483/2024	MADHA@MADHABA NAIK VS STATE OF ODISHA	ASHWINI KUMAR DAS VS	//0 J.M.F.C.,KANTABANJI(Balangir) GR/0000226/2005
123	D-CRLMC/34823/2024 CRLMC/4484/2024	LINGARAJ DAS VS STATE OF ODISHA	BISWAJIT NAYAK VS	S.P.(CID-CRL),CUTTACK /5 /2019 S.D.J.M.,BHUBANESWAR(Khordha) CT/0001018/2019
124	D-CRLMC/35388/2024 CRLMC/4485/2024	MANOJ KUMAR MUNDA VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	BOLANGIR TOWN /191 /2021 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR GR/0000426/2021
125	D-CRLMC/35340/2024	RANJAN POLAI @RANJAN KUMAR POLAI	SANTOSH KUMAR MAHANTY	KABISURYANAGAR (KODALA) /236 /20

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	CRLMC/4486/2024	VS STATE OF ODISHA	VS	J.M.F.C.,KABISURYANAGAR(Ganjam) ST/0000049/2024
126	D-CRLMC/35390/2024 CRLMC/4487/2024	LOCHNI NAG VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SINAPALI /168 /2014 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000012/2017
127	D-CRLMC/35379/2024 CRLMC/4488/2024	MIR JALLAL UDDIN @ KALIA VS STATE OF ODISHA	PRABHAS CHANDRA PANDA VS	PURUNABAZAR /176 /2018 J.M.F.C.,BHADRAK(Bhadrak) GR/0002018/2018
128	D-CRLMC/33844/2024 CRLMC/4489/2024	KISHORE KUMAR VS CENTRAL BUREAU OF INVESTGATION,(CBI),NEW DELHI	PRASANNA KUMAR NAYAK 1 VS	// (//
129	D-CRLMC/35662/2024 CRLMC/4490/2024	PRADEEP KUMAR MOHANTY VS STATE OF ODISHA	P.ANUP DASH VS	BANARAPAL /21 /2006 CIVIL JUDGE (J.D.)-CUM-JMFC,BANAR CT/0000358/2006
130	D-CRLMC/34560/2024 CRLMC/4491/2024	MILAN KUMAR PATNAIK VS STATE OF ODISHA	DEBASNAN DAS VS	KHANDAGIRI P.S. /268 /2020 AD-HOC A.D.J.(FTSC-II),BHUBANESWA TR/0000214/2020
131	D-CRLMC/35036/2024 CRLMC/4492/2024	AKSHYA KUMAR GARNAYAK @ AKSHYA GADANAYAK VS STATE OF ODISHA	ANIRUDHA DAS VS	COLLIERY /304 /2021 J.M.F.C,TALCHER(Anugul) GR/0001348/2021
132	D-CRLMC/35218/2024 CRLMC/4493/2024	RAGHUNATH PANGI@KUNA PANGI VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000052/2020
133	D-CRLMC/35254/2024 CRLMC/4494/2024	B.RAVI KUMAR VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	// J.M.F.C.,RAYAGADA(Rayagada) ICC/0000064/2021
134	D-CRLMC/35740/2024 CRLMC/4495/2024	RAMESH CHANDRA BARAD VS STATE OF ODISHA(VIG.)	HEMANTA KUMAR MUND VS	JEYPORE VIGILANCE /12 /2021 SPL. JUDGE (VIG),BHAWANIPATNA(Ka GR/0000009/2021
135	D-CRLMC/35075/2024 CRLMC/4496/2024	RAJESH JAISWAL VS STATE OF ODISHA	SIDHARTHA DAS VS	JODA /77 /2007 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Ken GR/0000160/2007
136	D-CRLMC/35302/2024 CRLMC/4497/2024	SUSHANTA DALAI @ SUSANTA DALEI VS	SUSANTA KUMAR BARAL VS	SATYABADI /48 /2023 SPECIAL JUDGE, PURI(Puri)

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137	D-CRLMC/35106/2024 CRLMC/4498/2024	STATE OF ODISHA AVIJIT BASTIA VS	RAKESH BEHERA VS	Spl/0000012/2024 BIRIDI PS /350 /2023 SPECIAL JUDGE,JAGATSINGHPUR(Jaga
138	D-CRLMP/31251/2024 CRLMP/1651/2024	STATE OF ODISHA KULAMANI SETHY VS	SURESH CHANDRA PRADHAN VS	Spl/0000329/2023 // ()
139	D-CRLMP/35584/2024 CRLMP/1652/2024	STATE OF ODISHA JAYASMINI BHADRA VS	ACHYUTANANDA PATTANAİK VS	// MARSHAGHAI /159 /2024 ()
140	D-CRLMP/35403/2024 CRLMP/1653/2024	STATE OF ODISHA PRANAB KUMAR BISWAL VS	ASHOK KUMAR SARANGI VS	// //0 ()
141	D-CRLMP/35476/2024 CRLMP/1654/2024	STATE OF ODISHA S.K.D ASSOCIATES, CUTTACK VS	BRAJA MOHAN SARANGI VS	// //0 ()
142	D-CRLMP/35457/2024 CRLMP/1655/2024	STATE OF ODISHA DIPTIMAYEE KAR VS	ARJUNA CHARANA BEHERA VS	// //0 ()
143	D-CRLMP/35458/2024 CRLMP/1656/2024	STATE OF ODISHA ABHIMANYU BARAL VS	SMITA RANJAN PATNAİK VS	// KHURDA SADAR /158 /2024 ()
144	D-CRLMP/35572/2024 CRLMP/1657/2024	STATE OF ODISHA HIMANSU SEKHAR SWAIN VS	PRINCE PATNAİK VS	// //0 ()
145	D-CRLMP/35587/2024 CRLMP/1658/2024	STATE OF ODISHA PRASANTA KUMAR MISHRA VS	ACHYUTANANDA PATTANAİK VS	// BHADRAK TOWN /671 /2024 ()
146	D-CRLMP/35497/2024 CRLMP/1659/2024	STATE OF ODISHA BULA SUNDARAY VS	ASIT KUMAR JENA VS	// //0 ()
147	D-CRLMP/35695/2024 CRLMP/1660/2024	STATE OF ODISHA MAMATA CHOUDHURY VS SUPT. OF POLICE, SAMBALPUR	SAURAV TIBREWAL VS	// /432 /2022 () //

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148	D-CRLREV/35622/2024 CRLREV/689/2024	G.NAGESWAR RAO VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	JEYPORE TOWN /367 /2020 C.J.M.,JEYPORE(Koraput) GR/0000982/2020
149	D-CRLREV/35329/2024 CRLREV/690/2024	NALINI RANJAN BOHIDAR VS STATE OF ODISHA(VIG.)	ARUN KUMAR ACHARYA VS	CUTTACK VIGILANCE /8 /2006 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000081/2009
150	D-CRLREV/33937/2024 CRLREV/691/2024	BRUNDABATI SINGH VS STATE OF ODISHA	ANSHUMAN PANDA VS	//0 A.D.J.,BALASORE(Baleshwar) CRA/0000017/2024
151	D-CRLREV/35686/2024 CRLREV/692/2024	SHIVA PRASAD RANA VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR SADAR /212 /2013 2ND ADDL.DIST.JUDGE, BALANGIR(Ba CRA/0000018/2017
152	D-CRLREV/35718/2024 CRLREV/693/2024	KISHORE THELA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	KOMNA PS /317 /2020 DIST.& SESSIONS JUDGE,NAWAPARA(O CRA/0000002/2023
153	D-FAO/49309/2024 FAO/544/2024	THE DIVISIONAL MANGER, M/S. NEW INDIA ASSURANCE COMPANY LIMITED,CUTTACK VS JAYANTI BEHERA	MOHAMMAD ALI KHAN VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000077/2021
154	D-FAO/49658/2024 FAO/545/2024	SAPTAGIRI REAL ESTATE PVT. LTD., GANJAM VS STATE OF ODISHA	SOUMYAJYOTI BISWAL VS	// PRESIDING OFFICER,DESIGNATED COU IA/0000005/2021
155	D-FAO/49517/2024 FAO/546/2024	KUNTALI MUDULI VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000034/2024
156	D-FAO/49521/2024 FAO/547/2024	KUNI SETHI VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000051/2024
157	D-FAO/49351/2024 FAO/548/2024	KRUSHNA CHANDRA MEHER VS UNION OF INDIA	DEEPALI MAHAPATRA VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000038/2023
158	D-LAA/49491/2024 LAA/43/2024	HIMANSU HATI VS LAND ACQUISITION ZONE OFFICER, BALANGIR	SUSANTA KUMAR DASH VS	// PO, LA, R AND RA (ND), SAMBALPUR(S LA/0000096/2020
159	D-MACA/49133/2024	RANJAN KUMAR NAYAK @ RANJAN NAYAK	PRADEEP KUMAR MISHRA	//

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	MACA/1197/2024	VS AMIT KUMAR	VS	1ST MACT,CUTTACK(Cuttack) Mac/0000619/2021
160	D-MACA/49182/2024 MACA/1198/2024	KAILASH CHANDRA MOHANTY VS SANTOSH KUMAR	BIRANCHI NARAYAN RATH VS	// II MACT (SD),BERHAMPUR(Ganjam) Mac/0000095/2022
161	D-MACA/49346/2024 MACA/1199/2024	SAJANI BEHERA VS SYAMSUNDAR KHATEI	PRADEEP KUMAR MISHRA VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0003419/2014
162	D-MACA/45271/2024 MACA/1200/2024	NATIONAL INSURANCE CO.LTD., KOLKATA VS BIGHNARAJ PANDA	SUBRAT SATPATHY VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000204/2016
163	D-MACA/49132/2024 MACA/1201/2024	KAILASH CHANDRA DASH VS BASANTA KU. SAMAL	PRADEEP KUMAR MISHRA VS	// III M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000126/2021
164	D-MACA/49355/2024 MACA/1202/2024	ICICI LOMBARD GENERAL INSURANCE CO. LTD., KHURDA VS TRIPHUL BAG	JAYASANKAR MISHRA VS	// 4TH M.A.C.T.,ANGUL(Anugul) Mac/0000099/2022
165	D-MACA/45496/2024 MACA/1203/2024	SANDHYARANI PRADHAN VS PRABHASINI ROUT	JEEVANJYOTI MOHANTY VS	// 5TH M.A.C.T.,ATHAGARH(Cuttack) Mac/0000042/2021
166	D-MACA/48045/2024 MACA/1204/2024	D.M., M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS MAMUNI PRADHAN	PRAKASH KUMAR MOHANTY VS	// III MACT,BHANJANAGAR(Ganjam) Mac/0000012/2022
167	D-MACA/48054/2024 MACA/1205/2024	M/S. NATIONAL INSURANCE CO.LTD., CUTTACK VS SAMITA MALLIK	PRAKASH KUMAR MOHANTY VS	// 1ST MACT, KENDRAPARA(Kendrapara) Mac/0000075/2021
168	D-MACA/48779/2024 MACA/1206/2024	M/S. NATIONAL INSURANCE CO.LTD., DHENKANAL VS SARASWATI SAHOO	PRAKASH KUMAR MOHANTY VS	// A.D.J.,DHENKANAL(Dhenkanal) Mac/0000040/2013
169	D-MACA/45765/2024 MACA/1207/2024	ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS SADHANA PRAMANICK	G.P.DUTTA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000125/2015
170	D-MACA/45779/2024 MACA/1208/2024	THE BRANCH MANAGER, ORIENTAL INSURANCE COMPANY LTD. BALANGIR VS	G.P.DUTTA VS	// I M.A.C.T., BALANGIR(Balangir)

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171	D-MACA/45674/2024 MACA/1209/2024	BILASHINI CHAND THE DIVISIONAL MANAGER , NEW INDIA ASSURANCE COMPANY LTD.,SUNDARGARH VS JAY @ JANMEJAYA BHOI	ABHAM ALI KHAN VS	Mac/0000022/2019 // 3RD.M.A.C.T.,ROURKELA(Sundargarh)
172	D-MATA/48809/2024 MATA/417/2024	NAMITA RATH @MISHRA VS NIRANJAN RATH	SOUBHAGYA SWAIN VS	Mac/0000082/2018 // JUDGE FAMILY COURT,KHURDA(Khor)
173	D-MATA/49628/2024 MATA/418/2024	SASMITA GOUDA VS UMESH CHANDRA MAHAKUD	TAPAN KUMAR KAMILA VS	CP/0000241/2022 // JUDGE FAMILY COURT,RAYAGADA(Ra)
174	D-RPFAM/48938/2024 RPFAM/348/2024	OJESH RANJAN BEHERA VS RINKI @ TIKESWARI BEHERA	SAROJ KUMAR PADHY VS	CP/0000044/2024 // JUDGE, FAMILY COURT, BARGARH(Ba)
175	D-RPFAM/48506/2024 RPFAM/349/2024	MADAN MOHAN JENA VS SABHYARANI ROUT	SANTOSH KUMAR SWAIN VS	CMC/0000045/2020 // JUDGE, FAMILY COURT, BHADRAK(Bh)
176	D-RPFAM/44500/2024 RPFAM/350/2024	PUNYA PRAKASH VS SUGYAN KUMAR MOHANTY	BIJAY KUMAR MOHANTY VS	Crp/0000008/2019 // JUDGE FAMILY COURT,BHUBANESWA
177	D-RSA/46700/2024 RSA/442/2024	M/S. TATA POWER SOUTHERN ODISHA DISTRIBUTION LIMITED (TPSODL), BERHAMPUR VS KUMARI PADHY	ABHINAV KUMAR MISHRA VS	Crp/0000188/2023 // DISTRICT & SESSIONS JUDGE,BERHAM
178	D-RSA/47420/2024 RSA/443/2024	DURGAPRASAD MISHRA VS GOVT. OF ODISHA,KHURDA	NALINI KUMAR JENA VS	RFA/0000114/2023 // A.D.J.(FTC),ATHGARAH(Cuttack)
179	D-RSA/49343/2024 RSA/444/2024	NARMADA SABAT VS PANKAJINI PANDA	NRUSINGHA NANDA MOHAPATRA VS	RFA/0000012/2018 // 1ST A.D.J.,BERHAMPUR(Ganjam)
180	D-RSA/49568/2024 RSA/445/2024	BHUBANESWAR SAHU VS URBASI @ URMILA SAHU	SUSANTA KUMAR DASH VS	RFA/0000088/2019 // DISTRICT AND SESSIONS JUDGE,ANGU
181	D-RSA/49420/2024 RSA/446/2024	ALEKHA SAMANTARAY VS NARAYAN LENKA	GAJENDRANATH ROUT VS	RFA/0000010/2023 // A.D.J.,JAGATSINGHPUR(Jagatsinghapur)

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182	D-TRP(C)/49265/2024 TRP(C)/379/2024	SMITA MAHARANA VS HULASA MAHARANA	AMITAV TRIPATHY VS	// JUDGE FAMILY COURT,KHURDA(Khoru CP/0000156/2024
183	D-TRP(C)/49148/2024 TRP(C)/380/2024	SANGITA SINGH VS NIRMALYA NAYAK	APARES BHOI VS	// JUDGE FAMILY COURT,BALASORE(Bal CP/0000588/2024
184	D-WA/49328/2024 WA/3181/2024	STATE OF ODISHA VS MAHESWAR PANDA	JAYANTA KUMAR BAL,A.G.A VS	// ()
185	D-WA/49418/2024 WA/3182/2024	STATE OF ODISHA VS GOURAHARI MOHANTY	SASWAT DAS,A.G.A VS	// ()
186	D-WA/49518/2024 WA/3183/2024	PRINCIPAL SECRETARY OF HIGHER EDUCATION DEPARTMENT ,BBSR VS SURENDRA PANDA	SURYA NARAYAN PATNAIK, A.G.A. VS	// ()
187	D-WA/49622/2024 WA/3184/2024	SUJIT KUMAR GHOSH VS STATE BANK OF INDIA,STRESSED ASSETS RECOVERY BRANCH,CUTTACK	BANSHIDHAR BAUG VS	// ()
188	D-WP(C)/49153/2024 WP(C)/29757/2024	ASIT RANJAN JENA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// ()
189	D-WP(C)/49155/2024 WP(C)/29758/2024	CHITARANJAN NAIK VS STATE OF ODISHA	NIRANJAN LENKA VS	// ()
190	D-WP(C)/49158/2024 WP(C)/29759/2024	ANUSUYA PADHIHARY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// ()
191	D-WP(C)/49159/2024 WP(C)/29760/2024	BHABAGRAHI MOHAPATRA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// ()
192	D-WP(C)/49160/2024 WP(C)/29761/2024	MANJULATA SAHOO VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// ()
193	D-WP(C)/49162/2024	NIMAIN CHARAN GUDIA	GOPINATH SETHI	//

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	WP(C)/29762/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/49163/2024 WP(C)/29763/2024	SATYAJEET ROUT VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
195	D-WP(C)/49018/2024 WP(C)/29764/2024	SACHINDRA PADHY VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //
196	D-WP(C)/49164/2024 WP(C)/29765/2024	PRASANTA KUMAR PARIJA VS STATE OF ODISHA	SUDARSAN BEHERA VS	// 0 //
197	D-WP(C)/49549/2024 WP(C)/29766/2024	HARDHIK ROUSTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
198	D-WP(C)/49552/2024 WP(C)/29767/2024	MAMATA ROUSTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
199	D-WP(C)/49556/2024 WP(C)/29768/2024	HARDHIK ROUSTRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
200	D-WP(C)/49165/2024 WP(C)/29769/2024	JAYERA BIBI VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
201	D-WP(C)/49051/2024 WP(C)/29770/2024	BHARAT CHARAN OJHA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
202	D-WP(C)/49371/2024 WP(C)/29771/2024	CHICHUAN TIMOTTY JAGABANDHU VS STATE OF ODISHA	BISWARANJAN MAHARATHA VS	// 0 //
203	D-WP(C)/48392/2024 WP(C)/29772/2024	ALL ODISHA METER READER ASSOCIATION, BALASORE VS PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	BHAGABATI PRASAD RATH VS	// 0 //
204	D-WP(C)/49558/2024 WP(C)/29773/2024	HARDHIK ROUSTRAY VS	PRAVASH CHANDRA JENA VS	// 0

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205	D-WP(C)/49189/2024 WP(C)/29774/2024	STATE OF ODISHA HARKE BAHADUR VS STATE OF ODISHA	ABHILASH MISHRA VS	// // ()
206	D-WP(C)/49377/2024 WP(C)/29775/2024	PRAMOD KUMAR SAHU VS THE COLLECTOR CUM DIST.MAGISTRATE , KALAHANDI	SANTOSH KUMAR NANDA VS	// // ()
207	D-WP(C)/49419/2024 WP(C)/29776/2024	M/S. RAM KISHORE RAY, BBSR VS COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, CUTTACK	KSHIROD KUMAR SAHOO VS	// // ()
208	D-WP(C)/49378/2024 WP(C)/29777/2024	MARKANDA PANIGRAHY VS STATE OF ODISHA	SARADA DASH VS	// // ()
209	D-WP(C)/49166/2024 WP(C)/29778/2024	PRAHALLAD NAYAK VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// // ()
210	D-WP(C)/49379/2024 WP(C)/29779/2024	PRAMOD KUMAR SAHU VS THE COLLECTOR CUM DIST.MAGISTRATE KALAHANDI	SANTOSH KUMAR NANDA VS	// // ()
211	D-WP(C)/48932/2024 WP(C)/29780/2024	RAJALAXMI PANDA VS STATE OF ORISSA	HIMANSHU SEKHAR PANDA VS	// // ()
212	D-WP(C)/49236/2024 WP(C)/29781/2024	B.SAIRAM PATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// // ()
213	D-WP(C)/49259/2024 WP(C)/29782/2024	SUBHENDU MISHRA VS ANITA PATI	ABHISEK MOHANTY VS	// // ()
214	D-WP(C)/49338/2024 WP(C)/29783/2024	BRAJESWARI PADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// // ()
215	D-WP(C)/48457/2024 WP(C)/29784/2024	PRADEEP KUMAR SAHOO VS UNION OF INDIA	SOURAV DAS VS	// // ()

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216	D-WP(C)/49247/2024 WP(C)/29785/2024	LAXMI PRIYA MOHANTY VS STATE OF ODISHA	AKSHAYA KU PANDEY VS	// 0 //
217	D-WP(C)/49329/2024 WP(C)/29786/2024	BIRABARA KEUT VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //
218	D-WP(C)/49360/2024 WP(C)/29787/2024	ANANTA MANDAL VS STATE OF ODISHA	RAJESH RANJAN SAHOO VS	// 0 //
219	D-WP(C)/49198/2024 WP(C)/29788/2024	LINGARAJ NAG VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
220	D-WP(C)/49331/2024 WP(C)/29789/2024	PITAM GOND @ PITAMBAR MAJHI VS STATE OF ODISHA	ABINASH PATTJOSHI VS	// 0 //
221	D-WP(C)/49266/2024 WP(C)/29790/2024	DHARANIDHAR MALLICK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
222	D-WP(C)/48717/2024 WP(C)/29791/2024	DR.PRADIPTA KUMAR GAHAN VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
223	D-WP(C)/49267/2024 WP(C)/29792/2024	SUNITI DASH VS STATE OF ODISHA	NIRANJAN MAHARANA VS	// 0 //
224	D-WP(C)/48614/2024 WP(C)/29793/2024	SAHADEB SARKAR VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
225	D-WP(C)/49438/2024 WP(C)/29794/2024	KUMUDINI PRUSTY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
226	D-WP(C)/49427/2024 WP(C)/29795/2024	LAXMIPRIYA KUMBHAR VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
227	D-WP(C)/49462/2024	MAGIRAM SAHU	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/29796/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/49660/2024 WP(C)/29797/2024	KABITA MOHANTY VS GENERAL ADMINISTRATION AND PUBLIC GRIEVANCE DEPT., ODISHA,KHURDA	SIDHARTHA MISHRA VS	// 0 //
229	D-WP(C)/49428/2024 WP(C)/29798/2024	SACHIDANANDA PARIDA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
230	D-WP(C)/49481/2024 WP(C)/29799/2024	SANJULATA @ SANJUKTA MOHANTO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
231	D-WP(C)/49441/2024 WP(C)/29800/2024	RATIKANTA DAS VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
232	D-WP(C)/49270/2024 WP(C)/29801/2024	GAGAN BIHARI BEHERA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
233	D-WP(C)/49434/2024 WP(C)/29802/2024	DUKHISHYAM CHHUALSINGH VS STATE OF ODISHA	LAXMI PRASAD DWIVEDY VS	// 0 //
234	D-WP(C)/49456/2024 WP(C)/29803/2024	BANDITA MANGARAJ VS STATE BANK OF INDIA	SANJIB SWAIN VS	// 0 //
235	D-WP(C)/49459/2024 WP(C)/29804/2024	DINANATH SHAW VS RTO OFFICER, TALCHER,ANGUL	ASMIYA RANJAN MAJHI VS	// 0 //
236	D-WP(C)/49499/2024 WP(C)/29805/2024	BIDHU BHUSAN AMANT VS THE SUB COLLECTOR, BBSR	ADISHA MOHANTY VS	// 0 //
237	D-WP(C)/48695/2024 WP(C)/29806/2024	PRAVAT KUMAR NAYAK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
238	D-WP(C)/49272/2024 WP(C)/29807/2024	UDHAB CHANDRA SAHOO VS	LAXMIKANTA MOHANTY VS	// 0

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239	D-WP(C)/49501/2024 WP(C)/29808/2024	STATE OF ODISHA DILLIP KUMAR PANDA VS	RANJIT SAMAL VS	// // 0
240	D-WP(C)/48911/2024 WP(C)/29809/2024	STATE OF ODISHA SAJANI MAHATO VS	SIDDHARTH PRASAD MISHRA VS	// // 0
241	D-WP(C)/49274/2024 WP(C)/29810/2024	LABOUR AND ESI DEPT., BBSR MALATI BEWA VS	ASHOK KUMAR SARANGI VS	// // 0
242	D-WP(C)/49180/2024 WP(C)/29811/2024	STATE OF ODISHA ALAKAMAYEE PANIGRAHI VS	SISIR KUMAR PUROHIT VS	// // 0
243	D-WP(C)/49454/2024 WP(C)/29812/2024	SECY TO GOVT. OF ODISHA MANINI PANDA VS	KALPANA NAYAK VS	// // 0
244	D-WP(C)/49342/2024 WP(C)/29813/2024	THE TRANSPORT COMMISSIONER, CUTTACK SANTOSH KUMAR CHOUDHURY VS	ANIL KUMAR DAS VS	// // 0
245	D-WP(C)/46481/2024 WP(C)/29814/2024	STATE OF ODISHA SAHADEB MAHAL VS	DILLIP KUMAR MOHANTY VS	// // 0
246	D-WP(C)/49344/2024 WP(C)/29815/2024	STATE OF ODISHA PANKAJ KUMAR SUKLA VS	SUBHADUTTA ROUSTRAY VS	// // 0
247	D-WP(C)/49422/2024 WP(C)/29816/2024	STATE OF ODISHA MADAN MOHAN SINGH VS	BISWA RANJAN PARAMGURU VS	// // 0
248	D-WP(C)/48157/2024 WP(C)/29817/2024	STATE OF ODISHA DEBARAJ RANA VS	SWAPNA KUMAR OJHA VS	// // 0
249	D-WP(C)/49498/2024 WP(C)/29818/2024	STATE OF ODISHA SIMANCHAL PATEL VS	ASITA KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/49347/2024 WP(C)/29819/2024	JYOTIRMA YEE NANDA VS BIKRAMADITYA SINGHDEO	BISHNU BRATA SINGH VS	// 0 //
251	D-WP(C)/46911/2024 WP(C)/29820/2024	BIKASH CHANDRA DAS VS STATE OF ODISHA	SUBHADUTTA ROU TRAY VS	// 0 //
252	D-WP(C)/49348/2024 WP(C)/29821/2024	LAXMI NARAYAN GADI SHG, BALASORE VS STATE OF ODISHA	BASUMATI PRADHAN VS	// 0 //
253	D-WP(C)/48521/2024 WP(C)/29822/2024	GEETANJALI NAIK VS STATE OF ORISSA	SUKANTA KUMAR MISHRA VS	// 0 //
254	D-WP(C)/47199/2024 WP(C)/29823/2024	JITENDRA KUMAR MOHANTY VS LAND ACQUISITION OFFICER-CUM-COMPETENT AUTHORITY, KEONJHAR	SEPHALEE DAS VS	// 0 //
255	D-WP(C)/47203/2024 WP(C)/29824/2024	KESHABA CHANDRA SAHU VS LAND ACQUISITION OFFICER-CUM-COMPETENT AUTHORITY, KEONJHAR	SEPHALEE DAS VS	// 0 //
256	D-WP(C)/49313/2024 WP(C)/29825/2024	PRASANTA KUMAR DWIBEDY VS STATE OF ODISHA	BAIBASWATA PANIGRAHI VS	// 0 //
257	D-WP(C)/47499/2024 WP(C)/29826/2024	M/S MAA MANGALA FLY ASH BRICKS,CUTTACK VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
258	D-WP(C)/49359/2024 WP(C)/29827/2024	ODISHA GRAMYA BANK, SANAPALLA BRANCH, KHURDA VS THE CHAIRMAN, PERMANENT LOKADALAT, KHURDA	TUNA SAHU VS	// 0 //
259	D-WP(C)/47919/2024 WP(C)/29828/2024	KRUSHNA CHANDRA MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
260	D-WP(C)/49589/2024 WP(C)/29829/2024	SANJAYA KUMAR DANTA VS STATE OF ODISHA	HARIKRUSHNA PANIGRAHI VS	// 0 //
261	D-WP(C)/49376/2024	MARKANDA PANIGRAHY	SARADA DASH	//

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	WP(C)/29830/2024	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/45981/2024 WP(C)/29831/2024	RAGHUNATH SATAPATHY VS STATE OF ODISHA	BIBHUTI BHUSAN NANDA VS	// 0 //
263	D-WP(C)/49440/2024 WP(C)/29832/2024	NANDALAL SA VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
264	D-WP(C)/49424/2024 WP(C)/29833/2024	DEBARAJ CHAHATARAY VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
265	D-WP(C)/46620/2024 WP(C)/29834/2024	PRAHALLAD ORAM VS SUNATI XALXO	UMARANI PANDA VS	// 0 //
266	D-WP(C)/49425/2024 WP(C)/29835/2024	MANJUSREE KUMARI MOHANTY VS STATE OF ODISHA	BISWARANJAN PARAMGURU VS	// 0 //
267	D-WP(C)/49572/2024 WP(C)/29836/2024	SHIBA NARAYAN BOHIDAR VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
268	D-WP(C)/49383/2024 WP(C)/29837/2024	KRISHNA DAS VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
269	D-WP(C)/49476/2024 WP(C)/29838/2024	SABITA NAIK VS STATE OF ODISHA	TRILOCHAN DASH VS	// 0 //
270	D-WP(C)/47172/2024 WP(C)/29839/2024	KANCHANBALA SAHOO VS LAND ACQUISITION OFFICER-CUM-COMPETENT AUTHORITY, KEONJHAR	SEPHALEE DAS VS	// 0 //
271	D-WP(C)/49573/2024 WP(C)/29840/2024	NIRUPAMA SARAF VS STATE OF ODISHA	TRILOCHAN NANDA VS	// 0 //
272	D-WP(C)/49407/2024 WP(C)/29841/2024	SUSHIL KUMAR SAHOO VS	BISWARANJAN PARAMGURU VS	// 0

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273	D-WP(C)/49694/2024 WP(C)/29842/2024	STATE OF ODISHA CHITTARANJAN PILLA VS	LALITENDU MISHRA VS	// // 0
274	D-WP(C)/47177/2024 WP(C)/29843/2024	STATE OF ODISHA KOILI SAHU VS	SEPHALEE DAS VS	// // 0
275	D-WP(C)/48611/2024 WP(C)/29844/2024	LAND ACQUISITION OFFICER-CUM-COMPETENT AUTHORITY, KEONJHAR DR.BASANT KUMAR MISHRA VS	DURGESH NARAYAN RATH VS	// // 0
276	D-WP(C)/49388/2024 WP(C)/29845/2024	STATE OF ODISHA TEJAMANI KACHHARIA VS	SIBA PRASAD PATRA VS	// // 0
277	D-WP(C)/49757/2024 WP(C)/29846/2024	MAHANADI COALFIELDS LTD.,SAMBALPUR BABITA SAHU VS	JAYANTA KUMAR PADHI VS	// // 0
278	D-WP(C)/49414/2024 WP(C)/29847/2024	STATE OF ODISHA BIBEKANANDA PATNAIK VS	BISWARANJAN PARAMGURU VS	// // 0
279	D-WP(C)/49484/2024 WP(C)/29848/2024	STATE OF ODISHA GOBINDA CHANDRA SUNAMAJHI VS	CHITTA RANJAN PATTNAIK VS	// // 0
280	D-WP(C)/49021/2024 WP(C)/29849/2024	STATE OF ODISHA M/S SRIKRUSHNA SERVICE STATION, BHOGARAI, BALASORE VS	JAYANTA KUMAR MAJHI VS	// // 0
281	D-WP(C)/49385/2024 WP(C)/29850/2024	HINDUSTAN PETROLEUM CORPORATION LIMITED, MUMBAI SATYAPRAKASH RAY VS	BADRINARAYAN PANDA VS	// // 0
282	D-WP(C)/49387/2024 WP(C)/29851/2024	STATE OF ODISHA BHASKAR CHANDRA CHOUDHURY VS	PRAVAT KUMAR MOHANTY VS	// // 0
283	D-WP(C)/49485/2024 WP(C)/29852/2024	STATE OF ODISHA KAMINI DEI @ JANI VS	JUDHISTHIR SAHOO VS	// // 0
		REGIONAL PROVIDENT FUND COMMISSIONER,BHUBANESWAR		//

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284	D-WP(C)/49310/2024 WP(C)/29853/2024	KALINGA EYE HOSPITAL, DHENKANAL VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
285	D-WP(C)/47181/2024 WP(C)/29854/2024	MADHABI LATA BAL VS LAND ACQUISITION OFFICER-CUM-COMPETENT AUTHORITY, KEONJHAR	SEPHALEE DAS VS	// 0 //
286	D-WP(C)/49393/2024 WP(C)/29855/2024	SUSANTA DASGUPTA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
287	D-WP(C)/47193/2024 WP(C)/29856/2024	HALADHAR SAHOO VS LAND ACQUISITION OFFICER-CUM-COMPETENT AUTHORITY, KEONJHAR	SEPHALEE DAS VS	// 0 //
288	D-WP(C)/48942/2024 WP(C)/29857/2024	SARAT CHANDRA MAHAKUDA VS TPCODL, BBSR	AKSHAYA KUMAR NAYAK VS	// 0 //
289	D-WP(C)/49314/2024 WP(C)/29858/2024	GOUTTAM PRADHAN VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
290	D-WP(C)/48008/2024 WP(C)/29859/2024	SHESADEBA BALABANTRAY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
291	D-WP(C)/49389/2024 WP(C)/29860/2024	MAGARA PRADHAN VS MAHANADI COALFIELDS LIMITED, SAMBALPUR	SIBA PRASAD PATRA VS	// 0 //
292	D-WP(C)/48194/2024 WP(C)/29861/2024	KRUPASINDHU SAHOO VS STATE OF ODISHA	JAGAJIT PANDA VS	// 0 //
293	D-WP(C)/47907/2024 WP(C)/29862/2024	ASHTAVINAYAK MOTORS PVT. LTD., KHORDHA VS UNION OF INDIA	SASWAT KUMAR ACHARYA VS	// 0 //
294	D-WP(C)/48195/2024 WP(C)/29863/2024	SAROJ KUMAR DASH VS STATE OF ODISHA	JAGAJIT PANDA VS	// 0 //
295	D-WP(C)/46912/2024	SAMARENDRA CHOUDHURY	BIBHU PRASAD DAS	//

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	WP(C)/29864/2024	VS UNION OF INDIA	VS	0 //
296	D-WP(C)/48770/2024 WP(C)/29865/2024	BIBEKANANDA AGASTY VS STATE OF ODISHA	MANMEET SINGH ARORA VS	// 0 //
297	D-WP(C)/48793/2024 WP(C)/29866/2024	PANCHU SWAIN VS STATE OF ODISHA	MANMEET SINGH ARORA VS	// 0 //
298	D-WP(C)/49372/2024 WP(C)/29867/2024	ASWINI KUMAR DASH VS CHIEF MANAGER, NATIONAL INSURANCE COMPANY LTD., CUTTACK	VS	// 0 //
299	D-WP(C)/49507/2024 WP(C)/29868/2024	LALMOHAN LOHAR VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
300	D-WP(C)/48200/2024 WP(C)/29869/2024	M/S. BIG BUILD INFRASTRUCTURE AND CO,MAYURBHANJ VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
301	D-WP(C)/49401/2024 WP(C)/29870/2024	SUMITRA PARIDA VS DAMODAR PARIDA	MAHESWAR MOHANTY VS	// 0 //
302	D-WP(C)/48384/2024 WP(C)/29871/2024	ANITA PATRA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
303	D-WP(C)/49666/2024 WP(C)/29872/2024	BISWARANJAN MOHANTY VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
304	D-WP(C)/48342/2024 WP(C)/29873/2024	KALPANA NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
305	D-WP(C)/49452/2024 WP(C)/29874/2024	BHAGABAT HANSDAH @ MAJHI VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	// 0 //
306	D-WP(C)/49802/2024 WP(C)/29875/2024	M/S. KALINGA WARRIOR, CUTTACK VS	PRABODHA CHANDRA NAYAK VS	// 0

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307	D-WP(C)/48518/2024 WP(C)/29876/2024	STATE OF ODISHA GEETANJALI PATRA VS	SUKANTA KUMAR MISHRA VS	// // ()
308	D-WP(C)/48391/2024 WP(C)/29877/2024	STATE OF ODISHA MARWADI PANCHAYAT SAMITI, MAYURBHANJ VS	ALOK KUMAR MOHAPATRA VS	// // ()
309	D-WP(C)/49536/2024 WP(C)/29878/2024	STATE OF ODISHA MARUTI TRADERS, CUTTACK VS	NARESH CHANDRA JENA VS	// // ()
310	D-WP(C)/49474/2024 WP(C)/29879/2024	AUTHORISED OFFICER, INDIAN BANK , ZONAL OFFICE, KIIT BRANCH, BBSR SUSAMA BAG VS	SIDDHARTH PRASAD MISHRA VS	// // ()
311	D-WP(C)/49405/2024 WP(C)/29880/2024	STATE OF ODISHA PRAMOD JENA VS	MAMATA MISHRA VS	// // ()
312	D-WP(C)/49504/2024 WP(C)/29881/2024	STATE OF ODISHA AR ONLINE SERVICE, UTTARAKHAND VS	SAROJ KUMAR MISRA VS	// // ()
313	D-WP(C)/49540/2024 WP(C)/29882/2024	STATE OF ODISHA M/S GAJALAXMI AGENCY (KSK),BARGARH VS	ADHIRAJ MOHANTY VS	// // ()
314	D-WP(C)/48402/2024 WP(C)/29883/2024	THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX BALARAM KHATUA VS	SUBAS CHANDRA DAS VS	// // ()
315	D-WP(C)/49489/2024 WP(C)/29884/2024	STATE OF ODISHA M/S.BALDEO SAHU AND SONS, JHARKHAND VS	RUDRA PRASAD KAR VS	// // ()
316	D-WP(C)/49415/2024 WP(C)/29885/2024	DEPUTY COMMISSIONER OF INCOME TAX, BBSR PRAFULLA CHANDRA SWAIN VS	BISWARANJAN PARAMGURU VS	// // ()
317	D-WP(C)/49496/2024 WP(C)/29886/2024	STATE OF ODISHA GOKUL CHANDRA MISHRA VS	BIBEKANANDA BHUYAN VS	// // ()
		STATE OF ODISHA		//

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318	D-WP(C)/49490/2024 WP(C)/29887/2024	NALINI PATEL VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
319	D-WP(C)/49523/2024 WP(C)/29888/2024	LAGNAJIT SAHOO VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
320	D-WP(C)/48404/2024 WP(C)/29889/2024	PARESH CHANDRA TARAI VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
321	D-WP(C)/49497/2024 WP(C)/29890/2024	ASIT RANJAN BARAL VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
322	D-WP(C)/49492/2024 WP(C)/29891/2024	SUBASH KUMAR SAHOO VS CHAIRMAN AND MANAGING DIRECTOR, OSRTC	GHANASHYAM NAMTOAR VS	// 0 //
323	D-WP(C)/49525/2024 WP(C)/29892/2024	KHIROD BISWAL VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
324	D-WP(C)/49436/2024 WP(C)/29893/2024	DR.DEBADUTTA PANDA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
325	D-WP(C)/48346/2024 WP(C)/29894/2024	MADHUSMITA MALLICK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
326	D-WP(C)/49437/2024 WP(C)/29895/2024	BIDULATA MISHRA VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	// 0 //
327	D-WP(C)/48406/2024 WP(C)/29896/2024	SRIDHAR KHATUA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
328	D-WP(C)/49391/2024 WP(C)/29897/2024	TAPAN KUMAR MISHRA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
329	D-WP(C)/49502/2024	AMAR RAY	ADISHA MOHANTY	//

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	WP(C)/29898/2024	VS THE SUB COLLECTOR, BBSR	VS	0 //
330	D-WP(C)/49495/2024 WP(C)/29899/2024	ARUNA PRADHAN VS STATE OF ODISHA	ASITA KUMAR NAYAK VS	// 0 //
331	D-WP(C)/49395/2024 WP(C)/29900/2024	JITENDRA KUMAR SAHOO VS STATE OF ODISHA	TARUN PATNAIK VS	// 0 //
332	D-WP(C)/49473/2024 WP(C)/29901/2024	SURAJ KUMAR DAS VS ODISHA MINING CORPORATION LTD., KHANDA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
333	D-WP(C)/49710/2024 WP(C)/29902/2024	JAYA CHANDRA BHUYAN VS STATE OF ORISSA	SUKANTA KUMAR MISHRA VS	// 0 //
334	D-WP(C)/48361/2024 WP(C)/29903/2024	KALPANA JENA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
335	D-WP(C)/49537/2024 WP(C)/29904/2024	LAXMI NARAYAN MOHANTY VS THE CHAIRMAN CUM MANAGING DIRECTOR, OSRTC	KAMALAKANTA NAYAK VS	// 0 //
336	D-WP(C)/49486/2024 WP(C)/29905/2024	CHAKRA PRASKA VS SUPERINTENDENT, RAYAGADA CIRCLE, RAYAGADA	PRAKASH KUMAR JENA VS	// 0 //
337	D-WP(C)/49729/2024 WP(C)/29906/2024	UMAKANTA BHUYAN VS STATE OF ORISSA	SUKANTA KUMAR MISHRA VS	// 0 //
338	D-WP(C)/48373/2024 WP(C)/29907/2024	SABITA MAHANTA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
339	D-WP(C)/48446/2024 WP(C)/29908/2024	MAHENDRA BAG VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
340	D-WP(C)/48380/2024 WP(C)/29909/2024	RASHMILATA PATRA VS	SUKANTA KUMAR MISHRA VS	// 0

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341	D-WP(C)/49721/2024 WP(C)/29910/2024	STATE OF ODISHA RABINDRA KUMAR BISWAL VS	PRIYA RANJAN MISHRA VS	// // ()
342	D-WP(C)/49446/2024 WP(C)/29911/2024	STATE OF ORISSA KRUSHNA CHANDRA MOHAPATRA VS	DEEPALI MAHAPATRA VS	// // ()
343	D-WP(C)/48448/2024 WP(C)/29912/2024	STATE OF ODISHA KULAMANI BAG VS	LALIT SAHU VS	// // ()
344	D-WP(C)/49513/2024 WP(C)/29913/2024	STATE OF ODISHA TATA PROJECTS LTD, BBSR VS	DEEPRO SEN VS	// // ()
345	D-WP(C)/48378/2024 WP(C)/29914/2024	UNION OF INDIA GITANJALI MOHANTA VS	SUKANTA KUMAR MISHRA VS	// // ()
346	D-WP(C)/49447/2024 WP(C)/29915/2024	STATE OF ODISHA SANTI ROHIDASH VS	SUBHASIS MOHAPATRA VS	// // ()
347	D-WP(C)/48507/2024 WP(C)/29916/2024	STATE OF ODISHA PANKAJINI NAIK VS	SUKANTA KUMAR MISHRA VS	// // ()
348	D-WP(C)/49443/2024 WP(C)/29917/2024	STATE OF ODISHA PRAKASH KUMAR KAR VS	ASHOK KUMAR SAHOO VS	// // ()
349	D-WP(C)/46633/2024 WP(C)/29918/2024	UNION OF INDIA PRADEEP KUMAR MAJHI VS	INDRAMANI SAHOO VS	// // ()
350	D-WP(C)/48515/2024 WP(C)/29919/2024	STATE OF ODISHA SIMANTI NAIK VS	SUKANTA KUMAR MISHRA VS	// // ()
351	D-WP(C)/46638/2024 WP(C)/29920/2024	STATE OF ODISHA PRASANTA KUMAR DEHURY VS STATE OF ODISHA	INDRAMANI SAHOO VS	// // () //

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352	D-WPCRL/35048/2024 WPCRL/146/2024	ANUP KUMAR CHOUDHURY VS MADHUSMITA BEHERA	RAMAKRISHNA NAIK VS	//0 A.D.J.,TALCHER(Anugul) CRREV/0000004/2023
353	D-ABLAPL/35532/2024 ABLAPL/13536/2024	ROHIT KUMAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DEOGARH /564 /2024 () //
354	D-ABLAPL/35566/2024 ABLAPL/13537/2024	RAJKISHORE PARIDA VS STATE OF ODISHA	MD.G.MADANI VS	DHUSURI /254 /2024 () //
355	D-ABLAPL/33660/2024 ABLAPL/13538/2024	SANKAR BARIK @ SANKAR PRASAD BARIK VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KUAKHIA /443 /2024 () //
356	D-ABLAPL/35020/2024 ABLAPL/13539/2024	A.SUSHANT KUMAR ACHARY VS STATE OF ODISHA	LAMBODOR ACHARI VS	KABISURYANAGAR /688 /2024 () //
357	D-ABLAPL/35590/2024 ABLAPL/13540/2024	RAMESH CHANDRA BEHERA VS STATE OF ODISHA	Madan Sundar Behera VS	JAGATPUR /595 /2024 () //
358	D-ABLAPL/35612/2024 ABLAPL/13541/2024	MANAS KUMAR SETHI VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	//0 () //
359	D-ABLAPL/35644/2024 ABLAPL/13542/2024	CHAKADOLA MALLICK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /219 /2024 () //
360	D-ABLAPL/35439/2024 ABLAPL/13543/2024	RINKU NAIK VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	BANARAPAL /381 /2022 () //
361	D-ABLAPL/35591/2024 ABLAPL/13544/2024	AISH @ ASIS MAHANANDIA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	LAXMIPUR /83 /2018 () //
362	D-ABLAPL/35646/2024 ABLAPL/13545/2024	JAYEDA BIBI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	PURUNABAZAR /300 /2024 () //
363	D-ABLAPL/35596/2024	GANESH MALIK	PRASANTA KUMAR BARIK	TIHIDI /523 /2024

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	ABLAPL/13546/2024	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/35597/2024 ABLAPL/13547/2024	BISWAJIT SAHOO VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	KASAFAL MARINE /60 /2024 () //
365	D-ABLAPL/35648/2024 ABLAPL/13548/2024	RIYAJUDDIN KHAN @ RIYAZUDDIN KHAN VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	PIRAHAT P.S /252 /2024 () //
366	D-ABLAPL/35498/2024 ABLAPL/13549/2024	REENARANI PANIGRAHI VS STATE OF ODISHA(VIG.)	HIMANSHU SEKHAR MISHRA VS	SAMBALPUR VIGILANCE /27 /2024 () //
367	D-ABLAPL/35613/2024 ABLAPL/13550/2024	KUNJA BIHARI SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
368	D-ABLAPL/35704/2024 ABLAPL/13551/2024	SUDHANSHU SEKHAR BAL VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	/ /0 () //
369	D-ABLAPL/35496/2024 ABLAPL/13552/2024	NIRANJAN MALLA VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	ITAMATI /287 /2023 () //
370	D-ABLAPL/35739/2024 ABLAPL/13553/2024	BINAYA BHUSAN PATTANAIAK VS STATE OF ODISHA	DEVASHIS PANDA VS	JAJPUR SADAR /330 /2024 () //
371	D-ABLAPL/35514/2024 ABLAPL/13554/2024	SONU MAJHI VS STATE OF ODISHA	ARUN KUMAR MISHRA VS	BRAHMANITARANG /148 /2024 () //
372	D-ABLAPL/35516/2024 ABLAPL/13555/2024	SUBHASH CHANDRA BEHERA VS STATE OF ODISHA	SAMBIT RATH VS	CHAMPUA /271 /2024 () //
373	D-ABLAPL/35647/2024 ABLAPL/13556/2024	JANMEJAYA DIGAL @ BABU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI TOWN /219 /2024 () //
374	D-ABLAPL/35679/2024 ABLAPL/13557/2024	S. MUKUNDA DORA VS	ASHOK DAS VS	BERHAMPUR SADAR /356 /2024 ()

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375	D-ABLAPL/35661/2024 ABLAPL/13558/2024	STATE OF ODISHA LIPA PRADHAN @ LIPA ROUT VS	SURESH KUMAR PANDA VS	// PURI SADAR /489 /2024 ()
376	D-ABLAPL/35665/2024 ABLAPL/13559/2024	STATE OF ODISHA BHOLESWAR SAHU VS	ASUTOSH TRIPATHY VS	// JARAPADA /331 /2024 ()
377	D-ABLAPL/35684/2024 ABLAPL/13560/2024	STATE OF ODISHA GIRISHA @ GIRISH NAYAK VS	KURESH PRASAD DASH VS	// TARASINGI /341 /2024 ()
378	D-ABLAPL/35518/2024 ABLAPL/13561/2024	STATE OF ODISHA HEEROJINI MAJHI VS	DHANANJAYA MUND VS	// / /0 ()
379	D-ABLAPL/35666/2024 ABLAPL/13562/2024	STATE OF ODISHA(VIG.) NIRANJAN SAHOO VS	PRADEEP KUMAR DAS VS	// NAIKANI-DIHI /222 /2024 ()
380	D-ABLAPL/35685/2024 ABLAPL/13563/2024	STATE OF ODISHA SULOCHANA BEHERA VS	KEDAR CHANDRA BEHERA VS	// JODAPADAR /100 /2024 ()
381	D-ABLAPL/35526/2024 ABLAPL/13564/2024	STATE OF ODISHA ASHOK MALIK VS	PRASANT KUMAR BARIK VS	// TIHIDI /428 /2020 ()
382	D-ABLAPL/35668/2024 ABLAPL/13565/2024	STATE OF ODISHA KARTIK BEHERA VS	ROHIT RANJAN RAY VS	// TANGI (KHURDA) /771 /2024 ()
383	D-ABLAPL/35670/2024 ABLAPL/13566/2024	STATE OF ODISHA BANAMALI BEHERA VS	TARA PRASAD MOHAPATRA VS	// JODAPADAR /200 /2024 ()
384	D-ABLAPL/35726/2024 ABLAPL/13567/2024	STATE OF ODISHA RANJAN SETHI VS	BISWORANJAN SWAIN VS	// PIRAHAT P.S /209 /2024 ()
385	D-ABLAPL/35529/2024 ABLAPL/13568/2024	STATE OF ODISHA BICHITRANANDA TRIPATHY VS	AJAYA KUMAR MOHARANA VS	// PIPLI /553 /2024 ()
		STATE OF ODISHA		//

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386	D-ABLAPL/35563/2024 ABLAPL/13569/2024	RAJKISHORE PARIDA VS STATE OF ODISHA	MD.G.MADANI VS	DHUSURI /253 /2024 () //
387	D-ABLAPL/35735/2024 ABLAPL/13570/2024	SASHIKANTA PARIDA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARSHAGHAI /208 /2024 () //
388	D-ABLAPL/35673/2024 ABLAPL/13571/2024	PRASANTA NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BRAHMAGIRI /555 /2024 () //
389	D-ABLAPL/35737/2024 ABLAPL/13572/2024	REBATI PARIDA VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MARSHAGHAI /208 /2024 () //
390	D-ABLAPL/35678/2024 ABLAPL/13573/2024	BIMBADHAR BARAL VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /391 /2024 () //
391	D-ABLAPL/35568/2024 ABLAPL/13574/2024	NARAYAN RAY VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	MARINE PS AT JAMBO /105 /2024 () //
392	D-ABLAPL/35528/2024 ABLAPL/13575/2024	PRANABANDHU BEHERA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /283 /2024 () //
393	D-ABLAPL/34964/2024 ABLAPL/13576/2024	ASHOK KUMAR SAHU VS STATE OF ODISHA	SANTOSH KUMAR DWIVEDY VS	KHAIRA /227 /2024 () //
394	D-ABLAPL/35160/2024 ABLAPL/13577/2024	SANTOSH MAJHI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /325 /2024 () //
395	D-ABLAPL/35621/2024 ABLAPL/13578/2024	GAGAN MOHAPATRA VS STATE OF ODISHA	BIKASH KUMAR KUND VS	BARGARH /26 /2024 () //
396	D-ABLAPL/35247/2024 ABLAPL/13579/2024	SADANANDA NAYAK VS STATE OF ODISHA	AVIRAM PATRA VS	CHANDRASEKHARPUR /327 /2020 () //
397	D-ABLAPL/35651/2024	RAJ TANTY	RASHMIKANTA MAHALIK	SUNDARGARH TOWN /375 /2024

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	ABLAPL/13580/2024	VS STATE OF ODISHA	VS	() //
398	D-ABLAPL/35328/2024 ABLAPL/13581/2024	HEMANTA KUMAR SAHOO @ HEMANT KUMAR SAHOO VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PIPLI /464 /2024 () //
399	D-ABLAPL/35653/2024 ABLAPL/13582/2024	SIDHARTHA SHANKAR DAS @ KANHA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MANCHESWAR P.S. /620 /2024 () //
400	D-ABLAPL/35309/2024 ABLAPL/13583/2024	BIDYASAGAR ROUT @ BAINA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /241 /2024 () //
401	D-ABLAPL/35389/2024 ABLAPL/13584/2024	BIBHUTI BHUSAN PARIDA VS STATE OF ODISHA	ANIRUDHA DAS VS	MAHABIROD /170 /2023 () //
402	D-ABLAPL/35501/2024 ABLAPL/13585/2024	AKHAYA KUMAR @ AKSHAYA CHANDRA BEHERA VS STATE OF ODISHA	SUSANTA KUMAR SETHY VS	PAHALA /493 /2024 () //
403	D-ABLAPL/35299/2024 ABLAPL/13586/2024	GANESH CHANDRA SINGH VS STATE OF ODISHA(VIG.)	ARJUNA CHARANA BEHERA VS	BALASORE VIGILANCE /65 /2015 () //
404	D-ABLAPL/34726/2024 ABLAPL/13587/2024	BADAL SAHOO @ SACHIN SAHOO VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	BADAMBADI /353 /2024 () //
405	D-ABLAPL/35573/2024 ABLAPL/13588/2024	KEDAR MALIK @ KUNA VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	PATTAMUNDAI /81 /2024 () //
406	D-ABLAPL/35582/2024 ABLAPL/13589/2024	RAKESH KUMAR SWAIN VS STATE OF ODISHA	SANJIT MISHRA VS	NIMAPADA /321 /2024 () //
407	D-ABLAPL/35779/2024 ABLAPL/13590/2024	MOTIRAM NAG VS STATE OF ODISHA	SITIKANT MISHRA VS	KOMNA PS /164 /2013 () //
408	D-ABLAPL/35585/2024 ABLAPL/13591/2024	PRASANTA MOHARANA VS	KEDAR CHANDRA BEHERA VS	BRAHMAGIRI /472 /2024 ()

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409	D-ABLAPL/34735/2024 ABLAPL/13592/2024	STATE OF ODISHA MIRZA FARID BAIG VS	SATYA NARAYAN MISHRA 4 VS	// PURUNABAZAR /78 /2017 ()
410	D-ABLAPL/35600/2024 ABLAPL/13593/2024	STATE OF ODISHA LIPU PAHAN VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /776 /2024 ()
411	D-ABLAPL/35635/2024 ABLAPL/13594/2024	STATE OF ODISHA CHINMAYA KUMAR SAMANTARAY VS	HARMOHAN DHAL VS	// N.T.P.C. /178 /2024 ()
412	D-ABLAPL/34070/2024 ABLAPL/13595/2024	STATE OF ODISHA RAMESH CHANDAN VS	HIMANSHU SEKHAR MISHRA VS	// DEOGAON /256 /2024 ()
413	D-ABLAPL/35640/2024 ABLAPL/13596/2024	STATE OF ODISHA S.ASHOK KUMAR DORA @ ASHOK DORA VS	PUSPAMITRA MOHAPATRA VS	// MUDANPUR RAMPUR /1 /2023 ()
414	D-ABLAPL/35645/2024 ABLAPL/13597/2024	STATE OF ODISHA BHAGYABIDHATA MALIK @ BHAGA VS	AMULYA RATNA PANDA VS	// GOPALPUR /223 /2024 ()
415	D-ABLAPL/35227/2024 ABLAPL/13598/2024	STATE OF ODISHA NRUPARAJ SUNA VS	IPSIT AUROBINDO ACHARYA VS	// BARGARH /650 /2024 ()
416	D-ABLAPL/35681/2024 ABLAPL/13599/2024	STATE OF ODISHA RIKKI @ KHAGESWAR BEHERA @ RACKY BEHERA VS	SURYAKANTA DWIBEDI VS	// TITILAGARH /475 /2024 ()
417	D-ABLAPL/35700/2024 ABLAPL/13600/2024	STATE OF ODISHA BIJAY DAS @ AMULA VS	SATYABRATA SENAPATI VS	// SIMULIA /381 /2024 ()
418	D-ABLAPL/35712/2024 ABLAPL/13601/2024	STATE OF ODISHA VICKY GOYAL VS	BYOMAKESH TRIPATHY VS	// / /0 ()
419	D-ABLAPL/35714/2024 ABLAPL/13602/2024	STATE OF ODISHA SUDHIR KUMAR NAG VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	// / /0 () //